

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 46 of 1995

MONDAY THIS THE 9TH DAY OF JANUARY, 1995

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

1. M. Sakthi, Gangman (Gang No.Unit 7/Doddampatti)  
Staff No.253, under the Permanent Way Inspector  
Southern Railway, Tirupattur residing at  
Kattanur Village, Dharmapuri District.
2. K.Rajappan, Gangman (Gang No.Unit 3/Kagankarai)  
under the Permanent Way Inspector, Southern  
Railway, Tirupattur, residing at  
Tirupattur Dharmapuri District. .... Applicants

(By Advocate Mr. T.C.Govindaswamy)

Vs.

1. The General Manager, Southern Railway,  
Park Town PO, Madras.3.
2. The Chief Engineer, Southern Railway,  
Headquarters Office, Park Town PO, Madras.3.
3. The Chief Personnel Officer, Southern Railway,  
Headquarter's Office, Park Town PO, Madras.3.
4. The Sr.Divisional Engineer(Coordination) Southern  
Railway, Palghat Division, Palghat.
5. The Assistant Engineer (North), Office of the  
Assistant Engineer, Southern Railway, Salom Jn. Salom.
6. The Divisional Railway Manager, Southern Railway,  
Palghat Division, Palghat.
7. The Permanent Way Inspector, Southern Railway,  
Tirupattur Railway Station and Post,  
North Arcot Dt. Tamil Nadu. .... Respondents

(By Advocate Mr. P.A.Mohammed, StandingCounsel for Railways)

O R D E R

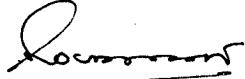
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

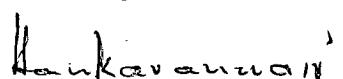
Both sides submit that a similar application, OA  
1785/94 was disposed of by this Tribunal during the X'mas  
vacation, with a direction to consider the representations  
made by applicants therein, and ordering status quo to be  
maintained till then. We declare that the order in O.A.  
1785/94 will govern this application.

2. With these directions we dispose of the application.

No costs.

Dated the 9th January, 1995.

  
S.P. BISWAS  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN